




Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Kashmir

Notification,
Srinagar, the 6th July 2017.

SRO: 270 In exercise of the powers conferred by sub-section (1) of Section 3 of the Jammu and Kashmir Heritage Conservation and Preservation Act, 2010, (Act No. XV of 2010), the Government on the recommendation of Director, Archives, Archaeology and Museums, hereby declare the "Stone Building (Archives) " alongwith the land measuring 2 Kanals, 2 Marlas and 192 Murba Feet, and Shergari, (Old Assembly Complex) Srinagar, alongwith land 31 Kanal and 16 Marlas, falling under Khasra No. 302" as Protected Monument within the meaning of the said Act.

By order of the Government of Jammu & Kashmir.


(Dilshad Khan) IAS
Secretary to the Government
Culture Department

No. Cul/HCPA/01/2014

dated: 6-7-2017

1. Principal Secretary to the Hon'ble Chief Minister.
2. Divisional Commissioner, Srinagar.
3. Commissioner/Secretary to the Government, Revenue Department.
4. Secretary to the Government Law, Justice and Parliamentary Affairs Department.
5. Deputy Commissioner, Srinagar.
6. Director Information, J&K.
7. Director Archives, Archaeology & Museums, J&K. Srinagar,
8. General Manager, Government Press, Srinagar, for publication in Government Gazette.
9. Private Secretary to the Hon'ble Minister for Finance, Labour & Employment & Culture Department.
10. Pvt. Secretary to the Hon'ble MOS, Education, Tech. Education, Culture, Tourism, Horticulture, Floriculture & Parks.
11. Private Secretary to Secretary to the Government, Department of Culture
12. P.A to Special Secretary to the Government, Department of Culture.
13. Stock file/SRO file.